

**RAJYA SABHA**

Thursday, the 14th April, 1960/the 25th, Chaitra, 1882 (*Saka*)

The House met at eleven of the clock, MR. CHAIRMAN in the Chair.

**MEMBERS SWORN**

Shrimati G.Parthasarathy  
(Madras)

**ORAL ANSWERS TO QUESTIONS****TRAINING OF INTELLIGENCE STAFF OF THE NORTHERN RAILWAY**

\*114. SHRIMATI SAVITRY DEVI NIGAM: Will the Minister of RAILWAYS be pleased to state whether it is a fact that on the Northern Railway, Intelligence Staff is being given training along with the newly recruited Railway Protection Force Staff? THE DEPUTY MINISTER OF RAILWAYS (SHRI SHAH NAWAZ KHAN): Yes, Sir.

SHRIMATI SAVITRY DEVI NIGAM: May I know, Sir, whether it is not risky to train the Intelligence Staff along with the Railway Protection Force, because the disclosure of their identity may defeat the very purpose of their existence as such?

SHRI SHAH NAWAZ KHAN: No, Sir; it is not risky.

SHRIMATI SAVITRY DEVI NIGAM: Is it not a fact that when the people of these two Forces are trained together, the Intelligence Staff becomes well known to everybody—these people belong to the Intelligence Staff?

SHRI SHAH NAWAZ KHAN: Sir, in the Railway Protection Force we have the Armed Wing and the Unarmed Wing. In the Unarmed Wing again we have three Sections, namely, the Uniform, the Intelligence and the Fire Services. Before starting their specialised duties everybody is trained first as a policeman in the matter of drill and using firearms. Later on, Sir, they are allocated to different Sec-124 R.S.D.—I.

The Intelligence people, Sir, like any other policeman, are trained first as policemen and then as Intelligence forces.

SHRI BHUPESH GUPTA: May I know if the collection of intelligence about the trade union activities of workers and employees will be one of the functions of this newly created Intelligence Section?

SHRI SHAH NAWAZ KHAN: Sir, they collect all the information which is of interest to the Railways.

SHRIMATI SAVITRY DEVI NIGAM: Is it not a fact that when any case against the Protection Force is registered, it is the duty of the Intelligence Staff to go and make enquiries, but when they are trained together, it will be so easy for the Protection Force to find out that the persons in plain clothes are their own colleagues who were trained along with them?

SHRI SHAH NAWAZ KHAN: Sir, I think there is some confusion in the mind of the hon. lady Member. The job of the Intelligence Section of the Railway Protection Force is to collect intelligence regarding dacoities and thefts committed mainly by outsiders and, if some people of the Railways are also concerned, to spot them out. The idea is not to keep their identity completely secret or to keep them in watertight compartments. That is not the idea.

\*115 and \*116. [*For answers, vide cols. 824—831 infra.*]

\*117. [*Postponed to the 19th April, 1960.*]

**CLOSING DOWN OF SAW MILL IN ANDAMAN ISLANDS**

\*118. SHRIMATI SAVITRY DEVI NIGAM: Will the Minister of FOOD AND AGRICULTURE be pleased to refer to the answer given to Starred Question No. 236 in the Rajya Sabha on 22nd February, 1960 and state whether Government propose to close down the small saw mill in the Andaman Islands?